

श्री भक्त दर्शन : श्रीमान्, स्थापना तथा इस की शताब्दी को समाप्त हुए लगभग दो वर्ष होने को आ गये मत में जानना चाहता हूँ कि जब उस की स्मृति में यह स्मारक स्थापित किया जा रहा है तब इस कार्य में इतनी देरी क्यों हो रही है ?

श्री श्री० ब० पन्त इस कार्य के लिये काफी गौर करना पड़ता है। पहले तो दिल्ली में जगह बूझनी पड़ी और उस के लिये भी उन लोगों से और इजीनियर्स और आर्किटेक्ट्स से जिनका कि उस में ताल्लुक था, उन लोगों से मसिवरा करना पड़ा, उस के बाद रैड फोर्ट रैम्पर्ट की जमीन चुनी गई। फिर आर्किटेक्ट्स और उन से मसिवरा हुआ कि किस किस्म का यह मैमोरियल बने क्योंकि वह एक बड़ी चीज है जिस को बनाने में भी ख्याल होता है कि काफी वक्त लगेगा। यह सब चीजे ऐसी नहीं होती कि एक सील मुहर एक दम कर दी जाय और वह बन जाय।

Shri Radha Kaman. May I know whether the Government intends to associate the public, are donations to be raised from the public in order to meet part of the cost of this memorial, or will it be entirely a Government project, if so, what will be the method of taking care of it? Will it be given to the Archaeological Department?

Shri G. B. Pant: Donations will certainly be welcome. The cause is a good one, and I think the hon. Member's sympathy with the object may be fruitful.

राजा महेंद्र प्रताप में आशा करता हूँ कि फक्त कोई एक ऐसी चीज नहीं बनाई जायेगी और कोई एक दीवार या खम्भा बेकार का खड़ा नहीं कर दिया जायेगा बल्कि मैं उम्मीद करता हूँ कि आप कोई एक ऐसी चीज बनायेंगे जिस से कि लोगों का फायदा हो। क्या ऐसा कोई सुझाव आप के सामने है ?

श्री श्री० ब० पन्त : हमारे सामने सुझाव ऐसा है जिस से कि उन की यादगार मुनासिब तौर पर हो सके।

Shri Tangamani: Even on the previous occasion, the hon. Minister had stated that the site had been selected and the terms had been already discussed with the architects. May we know why there is delay and he is not in a position to say anything definite?

Mr. Speaker: That was the very question put by Shri Bhakt Darshan, and the hon. Minister took so much time to reply to it. Possibly the hon. Member has not understood the Hindi answer.

श्री नवल प्रभाकर क्या माननीय मंत्री कृपा कर के यह बतलायेंगे कि इस के लिये कोई ऐसी समिति बनाई गई है जिस में आर्किटेक्ट्स, इजीनियर्स और पब्लिकमैन भी हो ?

श्री श्री० ब० पन्त पहले एक कमेटी बनी थी। जब मन् १९५७ के बारे में शताब्दी मनाई गई थी और उस वक्त इस पर भी गौर हुआ था और इधर जो कुछ कार्यवाही की गई है वह मसिवरा इजीनियर्स आर्किटेक्ट्स वगैरह के की गई है।

Madras-Andhra Boundary Dispute:

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- *135. { Shri V. C. Shukla:
Shri Ramam:
Shri Thanulingam Nadar:
Shri Nagi Reddy:

Will the Minister of Home Affairs be pleased to state the reason for the delay in early implementation of the Pataskar Award on the border disputes between Madras and Andhra Pradesh?

The Minister of Home Affairs (Shri G. B. Pant): The provisions to be made in the legislation to give effect to the border adjustments between the States of Andhra Pradesh and Madras

have been the subject-matter of correspondence with the Governments of Madras and Andhra Pradesh. A preliminary draft of the Andhra Pradesh and Madras (Adjustment of Boundaries) Bill was sent to the State Government on 17th November, 1958, for their comments. These comments have been received very recently. A further reference is being made to the State Governments for reconciliation of certain details

Shri V. C. Shukla: Is it a fact that Government is going to introduce a Bill in the current session of Parliament to give effect to the Pataskar Award?

Shri G. B. Pant: We are trying to bring about an agreed solution as expeditiously as we can, and if we succeed in our attempts, we would like to introduce the Bill during this session

Shri T. B. Vittal Rao: It was stated two days ago in the Legislative Assembly of Madras that the Madras Government had suggested certain modifications. May I know whether those modifications suggested by the Madras Government will also be referred to the Government of Andhra Pradesh before finalising the Bill?

Shri G. B. Pant: Yes

Shri C. R. Narasimhan: Could we know the districts on either side that are likely to be affected by the Bill?

Shri G. B. Pant: Those districts which are on the borders

Shri Vidya Charan Shukla: Is it a fact that many other States have approached the Government of India to apply the Pataskar formula in deciding the border disputes between them, if so, have Government given any consideration to this request?

Shri G. B. Pant: What is known as the Pataskar formula really embodied the principles that had been agreed upon between the two States. I am glad that Shri Pataskar is being immortalised thereby, but it depends on

the agreement between the States concerned, whether they accept what is known as the Pataskar formula or some other formula

Shri Jadhav: There are different standards for different States.

Site for the Assam Oil Refinery

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*124. { **Shri Ram Krishan:**
Shri Khushwaqt Rai:
Shrimati Madda Ahmed:
Shri Hem Barua:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that Rumanian experts visited Assam recently for finding sites for the Assam Oil Refinery;

(b) if so, the names of the sites suggested by them for the proposed oil refinery in Assam;

(c) whether any site has been selected finally by Government; and

(d) if not, the reasons therefor?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) The Rumanian experts assisted the Committee appointed by the Indian Refineries Private Limited for the selection of a site

(b) The Committee considered Kokrajhar, Jogigopa, North Gauhati (Amingaon), Silgrant, Nunmati and Silghat as possible sites

(c) The Refinery will be sited in Gauhati-Amingaon area

(d) Does not arise

Shri Ram Krishan: May I know by what time the actual work of construction will start?

Shri K. D. Malaviya: If the hon Member means the foundations etc, we hope they will be able to start construction of foundations after about two or three months, but more precise information can be indicated only after some time.